

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-582(ND)/2017

IN THE MATTER OF:

M/s Star Mobitel Ltd.

Vs

Micromax Informatics Ltd.

....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC 2016

Coram:

R.VARDHRAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

Order delivered on 22.05.2018

For the Operational Creditor

For the Respondent

: Mr. Sunil Fernandes, Mr. Vishesh, Mr. Mohit, Adv

: Mr. Mudit Sharma, Mr. Parveez, Mr. Gaurav, Adv

ORDER

Heard the parties, order reserved



(V.K.SUBBURAJ)

MEMBER (TECHNICAL)

Varinder Kumar

22.05.2018



(R. VARADHARAJAN)

MEMBER (JUDICIAL)